NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 418/2020 in C.P. (IB)/433(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Prakash D Naringrekar The RP of Shreechem Pharmaceuticals Pvt Ltd**
IN THE MATTER OF
Rukson Packaging Pvt Ltd.
V/s
Shreechem Pharmaceuticals Pvt Ltd

APPEARANCE :
IA 418/2020
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT Nos. 1 to 6 & 8 **:** Adv. Gaurav Shrawat a/w Adv. Meet Pandya

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

18.01.2023
ANKIT